one case and physical eviction will be carried out in due course. Eviction proceedings have been initiated in another case and further action will be taken when the proceedings are finalised.

Written Answers

(b) In two cases, the houses have been regularised in the names of the sharers on medical or humanitarian grounds. This has been done by relaxing the provisions of the Allotment Rules.

VASECTOMY [CAMPS

177. SHRI S.A. KHAJA MOHIDEEN: Will the Minister of WORKS AND HOUS-ING AND HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government propose to organise mass vasectomy camps in different parts of the country;

(b) whether any such camps have recently been organised in Tamil Nadu; and

(c) if so, the progress achieved therefrom ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (PROF. D.P. CHATTOPADHYAYA) : (a) Yes.

(b) Yes, Mass Vasectomy Camps in the Districts of Tiruchirapalli, North Arcot Tirunelvali, Ramanathpuram, Chinglepet and Coimbatore were organised in the months of September/October, 1972.

(c) The performance in these camps as received upto 10.11.1972 had been as follows :

Tiruchirrapali	••	20861
Tirunelvali	. •	16542
Ramanathpuram	••	9137
Chinglepet	••	26473
Coimbatore	••	16837
North Arcot	••	10091

RECONSTITUTIONS OF GENERAL COUNCILS OF THE NATIONAL AKADEMIES

to Questions

178. SHRI PRANAB KUMAR MUKHERJEE : SHRI HABIB TANVIR :

Will the Minister of CULTURE be pleased to state :

(a) whether the General Councils and Executive Boards of the three National Akademies have been reconstituted on the lines recommended by the Khosla Committee reviewing the working of the Akademies;

(b) if so, the details of these councils and boards;

(c) if the reply to part (a) above be in the negative, the reasons for the delay; and

(d) the details of the organisational set up authorised to sanction grants to registered institutions in the absence of the reconstituted councils and boards ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IM THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) to (c) No, Sir. The recommendations made by the Khosla Committee on the National Akademies have been sent to the Akademies for their views. Government will take up the matter after receipt of the views.

(d) In the case of Sangeet Natak Akademi, in the absence of the Grants Committee and Executive Board, the matter regarding giving of grants is being considered by the Chairman. The Lalit Kala Akademi propose to place the question of formation of a Sub-Committee for recommending grants before the General Council which is scheduled to meet on 2nd December 1972. Sahitya Akademi does not disburse any grants.

राजनीतिक दलों को भवनों का आबंटन

179, श्री मार्नासह वर्मा: श्री वीरेन्द्र कुमार सखलेखा: श्री रस्तन लाल जन:

क्या निर्माण ध्रौर आवास तथा स्वास्थ्य और परिवार नियोजन मती यह बताने की क्रपा करेंगे कि :